

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-207(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.08.2017**

NAME OF THE COMPANY:M/s. Value Line Interiors Pvt. Ltd. V/s. M/s.
Orris Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Manohar Malik, Advocate Mr. Amit Dhaka, Advocate		
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	For the Respondent (s)	: Counsel for the Respondent		
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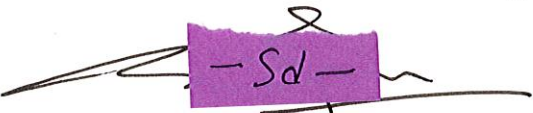
Order

Ld. Counsel for the Corporate Debtor has tendered in court a Demand Draft in the sum of Rs. 45 lakhs, the copy of which is also placed on record.Ld. Counsel for the Operational Creditor on instruction has accepted the same in full and final settlement of the claim made herein.

The cheque of Rs. 50 lakhs kept as security by the respondent Corporate Debtor is undertaken to be returned to the petitioner.

In view of the above, Ld. Counsel for the Petitioner submits that he has instructions to withdraw the present petition.

Dismissed as claim having been totally satisfied.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

VALID FOR THREE MONTHS ONLY

DATE 03 08 2017 Y Y

OR ORDER

Drawee Branch

DD No. 503739

A/C PAYEE ONLY

AICICI Bank
(21) GURGAON

ON DEMAND PAY VALUE LINE INTERIORS PVT LTD *****

FOR VALUE RECEIVED

₹ *****45,00,000.00

FOR VALUE RECEIVED

OC/4/7 Not Above 45,00,000.00

[Signature]
Authorised Signatory

[Signature]
Authorised Signatory

6614DDCENPAY
GURGAON - CENTRAL ARCADE
Issuing Branch

Authorised Signatory
Please sign above

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